

Central Administrative Tribunal
Principal Bench: New Delhi

(10)

O. A. No. 2465/92

New Delhi this the 12th day of November 1997

Hon'ble Shri K. Muthukumar, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

Shri C. K. Sharma,
R/O F-8/17, Vasant Vihar,
New Delhi.

.....Applicant

(By Advocate: None)

Versus

1. Union of India through

The General Manager,
Northern Railway,
Baroda, Delhi.

2. The Divisional Rail Manager,
Northern Railway, Delhi Division,
Chelmsford Road,
New Delhi.

....Respondents

(By Advocate: Shri R.L. Dhawan)

ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

We note that none appeared for the applicant on 11.11.97 and today also none appears. It appears that the applicant is not interested in pursuing the case. The O.A. is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

K. Muthukumar

(K. Muthukumar)
Member (A)

cc.